

New Sports Policy

†1712. SHRI D.P. YADAV: Will the Minister of CULTURE, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether a new sports policy is being declared in order to promote sports, whether physical education is being made compulsory in order to give a practical shape to sports policy; and

(b) if so, its overall objectives?

THE MINISTER OF STATE IN THE MINISTRY OF CULTURE, YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) and (b) The formulation of a new National Sports Policy to pursue, inter-alia, the integration of Sports and Physical Education with the educational curriculum, is in hand. It is envisaged that the new Policy would concertededly strive towards, amongst others, the objectives of Broad-basing of Sports and achieving Excellence in Sports at the National and International levies.

Maintenance of Red Fort

1713. SHRIMATI KAMLA SINHA: Will the Minister of CULTURE, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that besides ASI, other authorities are also involved in maintenance and preservation of the glory of Red Fort, one of the greatest symbol of Mughal architecture;

(b) if so, what are the details thereof, stating the areas of maintenance responsibilities in respect of each of the agencies;

(c) whether Government have made any study as to the damage done and the unimaginative changes brought about in the course of restoration of the monument;

(d) if so, the details thereof; and

(e) what measures are contemplated to restore the glory of the historic monument?

THE MINISTER OF STATE IN THE MINISTRY OF CULTURE, YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) Yes. Sir.

†Original Notice of the Question was received in Hindi.

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RAJYA SABHA

(b) In the Red Fort, the Archaeological Survey of India is responsible for the maintenance and preservation of the Naubat Khana, Diwan-i-Aam, Mumtaz Mahal, Rang Mahal, Baithak, Musamman Burj, Diwan-i-Khas, MoU Masjid, Sawan Bhadon, Shah burj and Hamam, the appurtenant gardens and some portions of the fortification wall.

The Meena Bazar area is under the control of the Delhi Municipal Corporation. The rest of the Fort is under the care of the Ministry of Defence.

(c) The conservation measures taken up by the Archaeological Survey of India on the protected monuments in the Red Fort are consistent with available historical evidence and archaeological norms.

(d) Does not arise.

(e) In addition to regular maintenance of the Red Fort, structural conservation, chemical treatment and environmental development is an ongoing process subject to the availability of funds.

WHO loans for Wild Life Protection

†1714. SHRI JHUMUK LAL BHENDIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what is the amount of loan sanctioned by the World Bank for implementation of schemes for Joint Forest Management and the Wild Life protection;

(b) the number of instalments of such loan released by the World Bank for Madhya Pradesh; and

(c) what are the reasons for withholding the instalments; if any, and the details of amount spent?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) Central Govt, has approved a World Bank aided project namely, "India Eco-Development Project" with an approved

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